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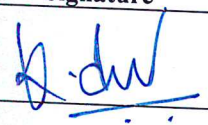
**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH**

**PRESENT: HON'BLE SHRI RATAKONDA MURALI- MEMBER JUDICIAL  
HON'BLE SHRI NARENDER KUMAR BHOLA- MEMBER TECHNICAL**

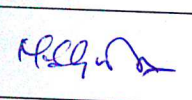
**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 07.11.2019 AT 10.30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP (IB) No. 647/9/HDB/2019
NAME OF THE COMPANY	ECI Engineering & Construction Company Pvt Ltd
NAME OF THE PETITIONER(S)	Shree Ambani Engineering Works
NAME OF THE RESPONDENT(S)	ECI Engineering & Construction Company Pvt Ltd
UNDER SECTION	9 of IBC

**Counsel for Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
K. Gaurav Kumar	PCS	7884464319 gk@csgaurav kumar.com	

**Counsel for Respondent(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
P. Satyanarayana Reddy	Legal officer	mullangi.satyam@smart-co 8688940288	

**ORDER**


PCS for Operational Creditor is present.

Legal Officer of Corporate Debtor Company is present. Again he requested time to engage the Counsel for the Corporate Debtor and also for filing reply / counter.

Time granted till 25.11.2019.

  
**Member (T)**

**Syamala**

  
**Member (J)**